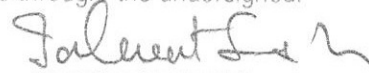


OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.

ORDER

In exercise of the powers conferred upon the undersigned as Head of Department, Sh. Rakesh Kumar, Addl. District & Sessions Judge, North East District, Karkardooma Courts, Delhi is hereby appointed as Officer Incharge, General Branch, North East District, Karkardooma Courts, Delhi.

However, any correspondence with the The Hon'ble High Court of Delhi and District Judge & Sessions Judge (HQ), Tis Hazari, Delhi shall be done through the undersigned.



(TALWANT SINGH)

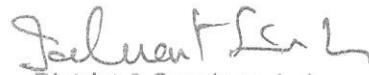
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 5561-65/Judl./N-E/KKD/2014.

Delhi, Dated: 05/12/14

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. Reader to Ld. District & Sessions Judge, N/E District, Karkardooma Courts, Delhi.
5. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi.



District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.